

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 134 of 2011**

**Dated: 22<sup>nd</sup> March, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Limited ... Appellant(s)**

**Versus**

**C.E.R.C. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s):**

**ORDER**

The Learned Counsel for the Appellant will file his written submissions today in the registry. The Learned Counsel for the Respondent is absent.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/sm**